

2ITEM NO.60

Court No.3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5450/2009

(From the judgement and order dated 28/04/2009 in CRLA No. 103/2000
of The HIGH COURT OF M.P AT JABALPUR)

DURGA PRASAD & ANR.

Petitioner(s)

VERSUS

STATE OF M.P.

Respondent(s)

Date: 23/04/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s)

Mr. Rajeev Kumar Bansal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List next week.

(Ganga Thakur)
PS to Registrar

(Juginder Kaur)
Court Master